

Income Tax Appellate Tribunal
Ministry of Law & Justice
Department of Legal Affairs
Govt. of India
G-4, Rajmahal Residency Area
C-Scheme, Jaipur-302006

No. F. 07-Jd (ATJ)/2025

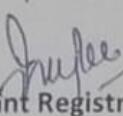
Dated : the 22nd December, 2025
24 December, 2025

NOTICE INVITING OBJECTIONS, IF ANY FROM ASSEESSES/DEPARTMENT FOR
WEEDING OUT OF OLD APPEAL RECORDS

Income Tax Appellate Tribunal, Jaipur Benches, Jaipur proposes to weed out old records in accordance with rules pertaining to appeals disposed during 01-01-2013 to 31-12-2019.

2. Assessee's Representative/ Departmental's Representative are hereby requested to intimate whether any appeals against the orders of Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 16th January, 2026 for exempting the said appeal records from the weeding process.

3. If no objection is received on or before 16th January, 2026, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process.


Assistant Registrar

Copy to:-

- 01 Pr. CIT, Admin O/o the Pr. CCIT, Jaipur.
- 02 CIT-DR/Sr. Departmental Representative, ITAT, Jaipur.
- 03 President, ITAT, Bar Association, Jaipur.
- 04 Notice Board, ITAT, Jaipur.
- 05 ITAT, official Website.

Assistant Registrar